

S.No.13

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-04-2024 AT 10:30 AM**

**CP(IB) No. 11/121/HDB/2023**

**AND**

**IA (IBC) 642/2024 in CP(IB) No. 11/121/HDB/2023  
u/s. 121 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Smt. Bhagavatula Hima Bindu Alias Vuppalapati HimaBindu  
(M/s. VMC Systems Ltd)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 642/2024**

Mr Dommeti Surya Rama Krishna Saibaba, Bankruptcy Trustee present through Video Conference.

This is an application to take on Preliminary Report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**